## O.A. No. 261/07

## ORDER DATED 15th APRIL, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J) Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. Achintya Das, Ld. Counsel for the applicant submits that he may be allowed to withdraw this Original Application for the purpose of pursuing the matter departmentally, for which he has filed a Memo on 16.04.08. Mr. R.N. Pal, Ld. Counsel for the Respondents is present & heard.

Permission for withdrawal of this Original Application is allowed. Accordingly, this Original Application is dismissed as withdrawn. No costs.

Member(A)

MEMBER (J)

kappan